CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P. NO. 139/97 in O.A. NO. 601/93

This the 22nd day of July, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN HON'BLE SHRI N. SAHU, MEMBER (A)

N. Krishnamoorthy, R/O C-II/8, Moti Bagh, New Delhi.

... Applicant

(By Shri G. K. Aggarwal, Advocate)

- Versus -

- 1. Shri T. S. R. Subramaniam, Cabinet Secretary, Rashtrapati Bhawan, New Delhi-110004.
- Shri N. P. Singh, Secretary, Ministry of Urban Affairs and Employment, Nirman Bhawan, New Delhi.
- 3. Shri Subimal Dutt, Secretary, Union Public Service Commission, Shahjahan Road, New Delhi-110011.
- 4. Shri J. A. Chowdhury,
 Establishment Officer &
 Additional Secretary,
 Deptt. of Personnel & Training,
 North Block,
 New Delhi-110001.
- 5. Shri P. B. Vijay,
 Director General (Works),
 CPWD, Nirman Bhawan,
 New Delhi-110011.

... Respondents

(By Shri Madhav Panikar, Advocate)

O R D E R (ORAL)

Shri Justice K. M. Agarwal,

In view of the statement made by the learned counsel for the respondents that the directions made

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by this Tribunal in O.A. No. 601/93 and other connected O.A.s decided on 14.2.1997, the learned counsel for the applicant wants to withdraw this application for contempt. He is permitted to do so. Accordingly, it is hereby dismissed as withdrawn. Rule nisi is discharged.

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(K. M. Agarwal) Chairman

> (N. Sahu) Member (A)

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